

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Notification

No:- 414 of 2025/RG

Dated: 17.02.2025

It is notified for the information of all concerned that Hon'ble the Chief Justice, High Court of J&K and Ladakh, has been pleased to convene a Full Court Reference on 18th February, 2025 (Tuesday) to condole the sad demise of Hon'ble Mr. Justice Vinod Kumar Gupta, Former Judge of the High Court of J&K and Ladakh (Former Chief Justice, High Court of Uttarakhand) who expired on 15th February, 2025.

In terms of the High Court notification No. 49/LP dated 16.10.2020, regarding the guidelines for holding the Full Court reference, the Full Court reference will be held at 3:00 PM for which Court will rise at 2:45 PM and the Courts will be adjourned for the rest of day. The Full Court reference will be held in the Court Room of Hon'ble the Chief Justice at Jammu wing of the High Court.

It is further notified that the Learned Members of the Bar of Srinagar Wing may join the reference proceedings virtually from Srinagar Wing of the High Court.

By Order


(Shahzad Azeem)

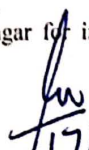
Registrar General

Dated: 17.02.2025

No: 7174-86/RG/LP

Copy to the:-

1. Advocate General, UT of J&K, Jammu for information.
2. Assistant Solicitor General, UT of J&K, Jammu/Kashmir for information.
3. Registrar General, High Court of Himachal Pradesh, for information.
4. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
5. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
6. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and with the request to make all necessary arrangement.
8. Pr. District and Sessions Judge, Jammu for information.
9. Director Information, Jammu for information and necessary action.
10. CPC e-Courts High Court of J&K and Ladakh, Jammu for information and for uploading the same on the official website.
11. President High Court Bar Association, Jammu/ Srinagar for information
12. Ms. Usha Gupta, W/o Hon'ble Mr. Justice Vinod Kumar Gupta, for information.
13. Joint Registrar (Judl./Protocol) High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.


Registrar General